

(c) whether there was no agreement to this effect at the time of ending the strike; and

(d) steps taken by Government in this regard?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) to (d). A statement is laid on the Table of the House.

**STATEMENT**

(a) Yes, Sir. The extension of the training period in each case depends upon the actual time lost due to irregular absence.

(b) The training course has to be completed in full to enable the trainees to attain the requisite standards and skills before absorption in the factory. The time lost due to absence has to be made up.

(c) No, Sir.

(d) Question does not arise.

**Applications for Licences Under 'Actual Users'**

\*736. { Shri Balmiki:  
Shri Satyanarayana:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) how many applications for import licences sponsored by the State Director of Industries from Jammu and Kashmir and Delhi separately relating to actual users in small scale industries for the period October, 1961 to March 1962 have been received and how many are pending disposal;

(b) what ceilings are fixed for the current period, i.e., April, 1962, to September 1962 for these States for the licensable items for actual users in small industries; and

(c) what items are licensable by Iron and Steel Controller for the said period?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) 367 sponsored applications have

been received from Director of Industries, Delhi for October, 1961—March 1962 Licensing Period. Of the sponsored applications 230 have been licensed, 137 cases are pending with the Licensing Authority. 22 sponsored applications have been received from the Director of Industries, Jammu and Kashmir State in the same licensing period, out of which 14 cases have been licensed and 8 applications are pending. These cases are pending with the Licensing Authority awaiting clarification from applicants/sponsoring authorities.

(b) Ceilings for the licensing period April-September, 1962 for the States have not yet been fixed.

(c) A list of items licensable by Iron & Steel Controller is laid on the Table of the House. [See Appendix II, annexure No. 30].

**फिल्म अभिनेता**

११८७. श्रीमती भिनोमाता : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस आशय की शिकायतें प्राप्त हुई हैं कि अनेक फिल्मी सितारे निर्माताओं से "ब्लैक मनी" लेते हैं ; और

(ख) यदि हां, तो इसे रोकने के लिये क्या सरकार कोई कदम उठाने जा रही है ?

वित्त मंत्री (श्री मोरारजी देसाई) :

(क) जी हां ।

(ख) ऐसे व्यक्तियों पर कर लगाने की कार्रवाई करने के लिए बम्बई और कलकत्ते में विशेष आय-कर मण्डल (स्पेशल इनकम-टैक्स सर्किल्स) स्थापित किये गये हैं ।

**Grant for Development of Libraries in Mysore**

1188. Shri Siddiah: Will the Minister of Education be pleased to state:

(a) the names of the voluntary organisations that have received grants